

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013 &  
IA No. 102 of 2014**

**Dated : 27<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.  
Versus  
Gujarat Electricity Regulatory  
Commission & Ors.**

**..... Appellant(s)**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Poorva Saigal  
Mr. Anushree Bardhan**

**Counsel for the Respondent(s):**

**Mr. Buddy A. Ranganadhan  
Mr. Rupesh Kumar  
Mr. Pravesh Bahuguna for R.73  
Mr. Amit Kapur  
Ms. Poonam Verma and  
Mr. Gaurav Dudiya for R. 76  
Mr. Sanjeev Gupta &  
Mr. Sirtesh Mukherjee for R. 9  
Mr. Deepak Khurana  
Mr. Vikas Mishra for R. 17 & 45  
Ms. Amy Gupta  
Mr. Piyush Joshi for R. 57  
Mr. Buddy A. Ranganadhan  
Mr. Anirban, Mr. Udayan Yadav  
Mr. Sanjeev Kumar for R. 30 & 47  
Mr. Parth Contractor for R. 71  
Mr. Shamik Bhatt for R. 40  
Mr. Shekhar &  
Mr. Sunil Puri for R. 77  
Mr. Marfatia for R. 16, 22,29,67 &78  
Mr. Saman Ahsan for R.55  
Ms. Manisha T. Karia &**

**Mr. S.M. Sharma for R.39**  
**Mr. Nishant Katoch for R.40, 57 & 60**  
**Mr. Hemant Singh for R. 42**  
**Mr. Vikas Singh, Sr. Advocate &**  
**Mr. Hemant Sahai for R. 20 & 23**  
**Mr. Anurabi for R. 26**  
**Mr. Sameer Vyas for R. 12 & 21**  
**Ms. Nupur Kanungo & Ms. Jesal Wahi**  
**for R. 50**

**ORDER**

We have heard Learned Counsel for all the parties. Written Submissions have been filed by the parties after serving copy on the other side. Mr.M.G. Ramachandran has also filed his additional Written Submissions today after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**  
pr/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**